

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

**OA No.4458/2015  
MA No.4082/2015**

**OA No.4459/2015  
MA No.4081/2015**

**OA No.4466/2015**

**New Delhi this the 11<sup>th</sup> day of August, 2017**

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)**

**OA No.4458/2015  
MA No.4082/2015**

1. Shri Harvinder Kumar Kapila  
Aged 50 years  
Assistant Sub-Inspector (Enforcement)  
Transport Department, GNCTD  
S/o Late Shri Som Nath Kapila,  
R/o H.No.21, Samrat Gali  
Vill. Khajuri Khass  
Delhi – 110 094.
  
2. Shri Rakesh Kumar  
Aged 48 years  
Assistant Sub-Inspector (Enforcement)  
Transport Department, GNCTD  
S/o Shri Jai Pal Singh  
R/o H.No.C-456, Gali No.20  
Bhajanpura, Delhi – 110 053. .... Applicants

(By Advocate:Shri N.Gautam)

**VERSUS**

1. Govt. of NCT of Delhi  
Through its, Principal Secretary cum  
Commissioner Transport  
Department of Transport  
5/9, Under Hill Road, Delhi – 54.
  
2. Deputy Commissioner (Admn.)  
Through its, Principal Secretary cum  
Commissioner Transport  
Department of Transport  
5/9, Under Hill Road, Delhi – 54. .... Respondents.

(By Advocate:Shri Vijay Kumar Pandita)

**OA No.4459/2015****MA No.4081/2015**

1. Shri Anil Kumar  
Aged 50 years  
Assistant Sub-Inspector (Enforcement)  
Transport Department, GNCTD  
S/o Shri Om Prakash,  
R/o H.No.277, Shahibabad  
Daulatpur, Delhi – 110 042.
2. Shri Subhash Chander  
Aged 49 years  
Assistant Sub-Inspector (Enforcement)  
Transport Department, GNCTD  
S/o Shri Chiranjee Lal  
R/o H.No.E-68/4, Gali No.8  
West Azad Nagar, Delhi – 110 051. .... Applicants

(By Advocate:Shri N.Gautam)

VERSUS

1. Govt. of NCT of Delhi  
Through its, Principal Secretary cum  
Commissioner Transport  
Department of Transport  
5/9, Under Hill Road, Delhi – 54.
2. Deputy Commissioner (Admn.)  
Through its, Principal Secretary cum  
Commissioner Transport  
Department of Transport  
5/9, Under Hill Road, Delhi – 54. .... Respondents.

(By Advocate:Shri Vijay Kumar Pandita)

**OA No.4466/2015**

1. Shri Ramvir Singh  
Aged 54 years  
Assistant Sub-Inspector (Enforcement)  
Transport Department  
Govt. of NCT, Delhi.  
S/o Bholar Singh  
R/o Village Bakkarwala, Post Office  
Mundka New Delhi-110 041. .... Applicant

(By Advocate:Shri N.Gautam)

VERSUS

1. Govt. of NCT of Delhi  
Through its, Principal Secretary cum  
Commissioner Transport

Department of Transport  
5/9, Under Hill Road, Delhi – 54.

2. Deputy Commissioner (Admn.)  
Through its, Principal Secretary cum  
Commissioner Transport  
Department of Transport  
5/9, Under Hill Road, Delhi – 54. .... Respondents.

(By Advocate:Shri Vijay Kumar Pandita)

**ORDER (ORAL)**

**By Hon'ble Mr.V. Ajay Kumar,**

Heard both sides in all the above three OAs.

2. The applicants are seeking a direction to the respondents to convene a Meeting of the Departmental Committee for promotion from the post of ASI (Enforcement) to the post of Sub-Inspector (Enforcement) as per sanctioned strength of departmental candidates, on seniority cum merit, as enumerated in RRs.

3. The respondents vide their counter categorically stated that the Department is seriously intending to convene DPC for promotion to the post of S.I. and for the said purpose, a tentative seniority list of ASIs has been circulated on 14.03.2016.

4. In the circumstances, the OAs are disposed of, without going into the merits of the case, by directing the respondents to take appropriate steps for convening the DPC for promotion to the post of S.I. (Enforcement), as per rules within four months from the date of receipt of a copy of this order. No costs.

MAs, if any pending, are also disposed of.

**(NITA CHOWDHURY)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**